

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : M/S RAMYASH INFRATECH PVT LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. NISHANT MEHROTRA, ADV.

COUNSEL FOR ROC : SH. KRISHNA DEV VYAS, ADV.

C APPEAL NO.276/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Nishant Mehrotra, Advocate for the Appellant, Sh. Krishna Dev Vyas, Advocate for the ROC through video conferencing.

Perusal of the earlier order of this Court dated 23.03.2021 shows that direction were issued to the learned counsel for the Appellant to serve the hard copy of the Appeal upon the learned counsel for the ROC and Income Tax Department, but no reply has been filed on behalf ROC as well as Income Tax Department. Let the same be filed by the next of listing.

Accordingly, put up in the week commencing 26th August, 2021 before the Regular Court/Video Conferencing, by which time pleadings may be exchanged between the parties.

Dated : 20.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)